Annexure-3

Ayursundra Hospital (Guwahati) Private Limited

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Date of Commencement of CIRP: 12-03-2024; List of Creditors is Pursuant to claims received and updated as on 15-09-2024

(List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

	Name of creditor	Details of claim received		Details of claim admitted							Amount			
Sl. No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in COC	Amount of contingent claim	Mufual	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
1	DLL Global Business Services Private Limited	12-Jun-24	163,158,475	162,704,290	Secured Loan	162,704,290	162,704,290	No	28.05%	-	-	454,185	1	Amount recovered from 3rd party
2	HDFC Bank Limited	16-Jun-24	20,228,974	20,042,787	Secured Loan	20,042,787	-	No	3.46%	-	-	186,188	-	
3	North Eastern Development Finance Corporation Limited (NEDFi)	13-Jun-24	101,945,671	97,304,748	Secured Loan	97,304,748	97,304,748	No	16.78%	-	-	4,640,923	1	Legal expenses post ICD not accepted
4	Punjab National Bank	11-Jun-24	63,059,151	61,250,333	Secured Loan	61,250,333	61,250,333	No	10.56%	-	-	1,808,818	1	
5	State Bank of India	6-Jun-24	247,151,267	238,680,544	Secured Loan	238,680,544	238,680,544	No	41.15%	-	-	8,470,723	-	Liquid asset appropriated
	TOTAL		595,543,537	579,982,701		579,982,701			100.00%			15,560,836		
	TOTAL in Crs		59.55	58.00		58.00						1.56		
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